

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 733/2022

**IN THE MATTER OF:**

Teekaram

... Applicant

VERSUS

Govt. of NCT of Delhi

.... Respondents

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1.	Status Report of DPCC in view of the order dated 02.01.2023.	-
2.	<u>Annexure-1(Colly)</u> Copy of the inspection report alongwith photographs taken on 16.02.2023.	-

Filed by



(Satender Kumar)

Sr. Environmental Engineer

Date: \_\_\_\_.02.2023

Place: Delhi

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 733/2022

**IN THE MATTER OF:**

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**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION  
CONTROL COMMITTEE IN TERMS OF THE ORDER DATED  
02.01.2023.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 02.01.2023 and was pleased to direct the joint Committee comprising of DPCC, Delhi Police and Municipal Corporation of Delhi, to verify the factual position and take action regarding illegal unauthorized construction at C-13, DDA Market, Shakurpur, by Pappu and Bholashankar who are also burning scrap of electric wires and also dumping solid waste in the area.
2. That, the site was inspected on 16.02.2023 by the joint team and following are the observation:

- a. It was observed that temporary/permanent encroachment was constructed in front of C-13, DDA Market Shakurpur.
- b. Photograph alongwith Geo tagged & time stamped were also taken by the joint team on the site.
- c. Neither burning of scrap electric wire nor dumping of solid waste was observed nearby and at the premises during inspection.
- d. Charging of battery of E-Rickshaw and storage of scrap items was carried out at the temporary/permanent structure which was built in front of C-13, DDA Market Shakurpur, Delhi 1100034

Copy of the inspection report and photographs taken during the inspection are collectively enclosed herewith as **Annexure-1**.

3. No violation was observed with regard to Environmental Norms by joint Committee. MCD will take action, if any with regard to encroachment under the MCD Act, 1957.
4. The present status report may kindly be taken on record.



(Satender Kumar)  
Sr. Environmental Engineer

Date: \_\_\_ 02.2023

Place: Delhi

Joint Inspection Report in NGT matter O.A No 733/2022

As per the Hon'ble NGT order dated 02.01.2023 in O.A No 733/2022 in the matter of "Teekaram Vs Govt. of NCT of Delhi" regarding illegal unauthorized construction at C-13, DDA Market, Shakurpur, Delhi by Pappu and Bholashankar who are also burning scrap of electric wires causing huge air pollution and also dumping solid waste in the area in an illegal manner causing lot of pollution.

On 16.02.2023 an inspection at C-13, DDA Market, Shakurpur, Delhi was carried out by the nominated members of Joint Committee and following are the observations:

1. During inspection of the aforementioned site, it was observed that temporary/permanent encroachment was constructed in front of C-13, DDA Market, Shakurpur, Delhi 110034, the photographs along with Geo tagged & time stamped in this regard are attached with this inspection report.
2. Neither burning of scrap electric wire nor dumping of solid waste was observed nearby and at the premises during inspection.
3. Charging of battery of E- Rickshaw and storage of scrap items was carried out at the temporary/permanent structure which was built in front of C-13, DDA Market, Shakurpur, Delhi 110034.

Inspection was carried out in the presence of :-

Sh Deepanshu Puri  
(JEE, DPCC)

*Deepanshu Puri*  
16.02.23

Insp Dheeraj Yadav  
(Insp L&O PS Subhash Place)

*Dheeraj*  
16/2/23

Sh Pradeep Ahlawat  
(L.I, MCD)

*Pradeep*  
16.02.2023

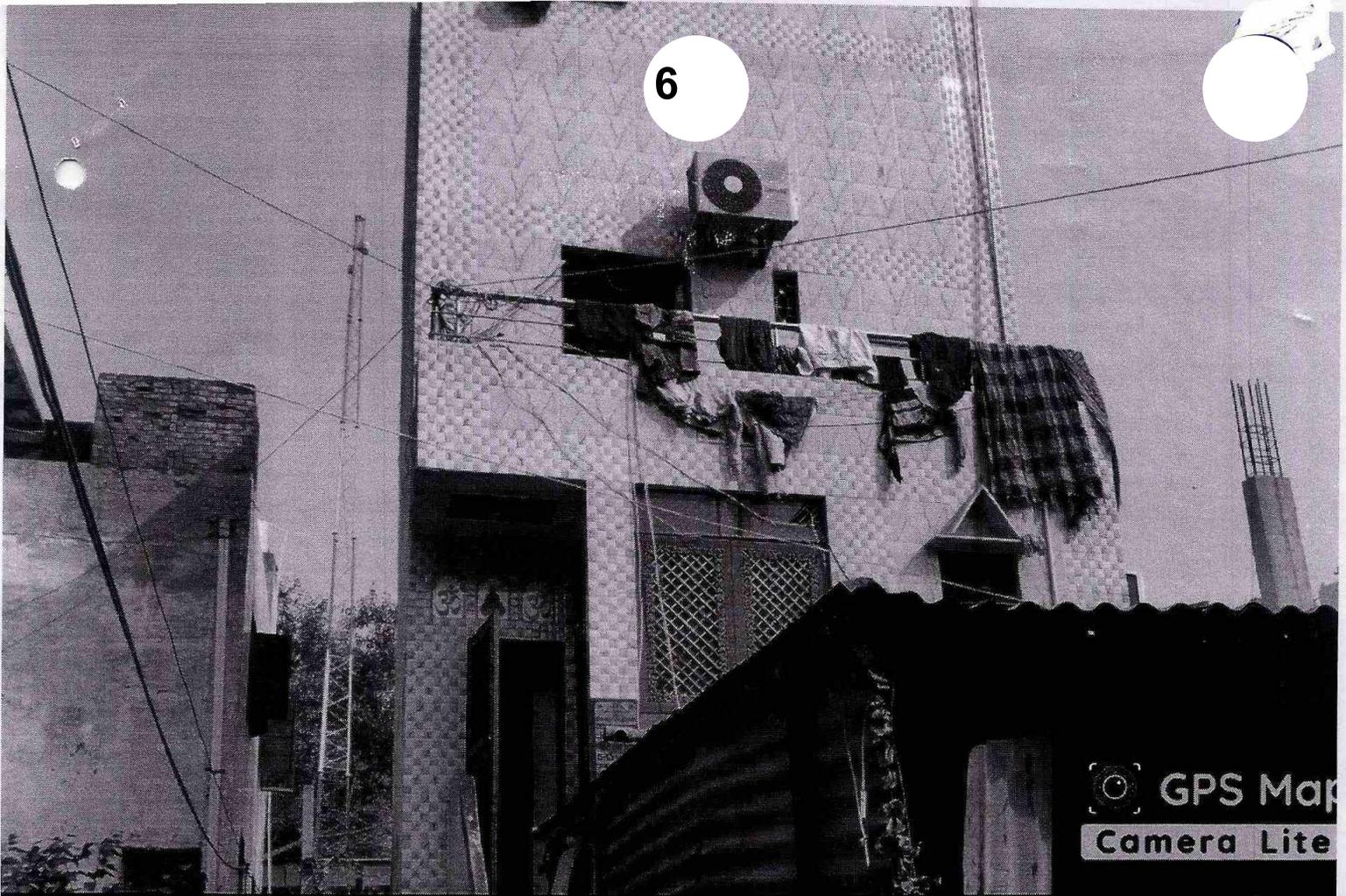
Sh Rajesh Sharvan  
(Asstt. Sanitary Inspector, MCD)

*Rajesh*

*[Signature]*

Person/Owner present during inspection

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GPS Map  
Camera Lite

D-180, Block D, Shakurpur Colony, Shakurpur, New Delhi,  
Delhi 110034, India

Latitude

28.68801474°

Longitude

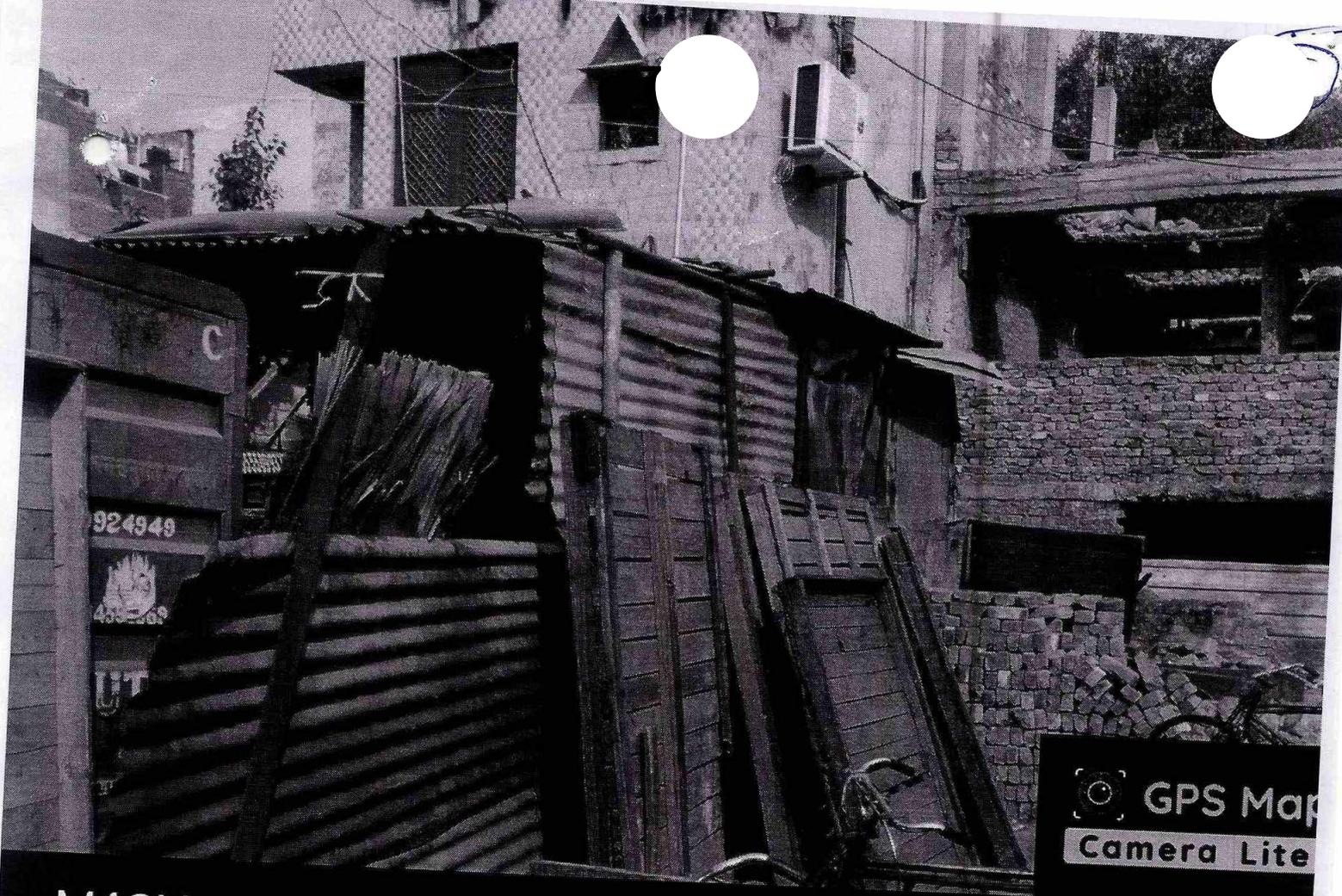
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Local 02:45:45 PM

GMT 09:15:45 AM

Altitude 214 meters

Thursday, 16.02.2023



GPS Map  
Camera Lite

M4QV+6CW, Block C, Raj Nagar, Pitampura, Delhi, 110034,  
India

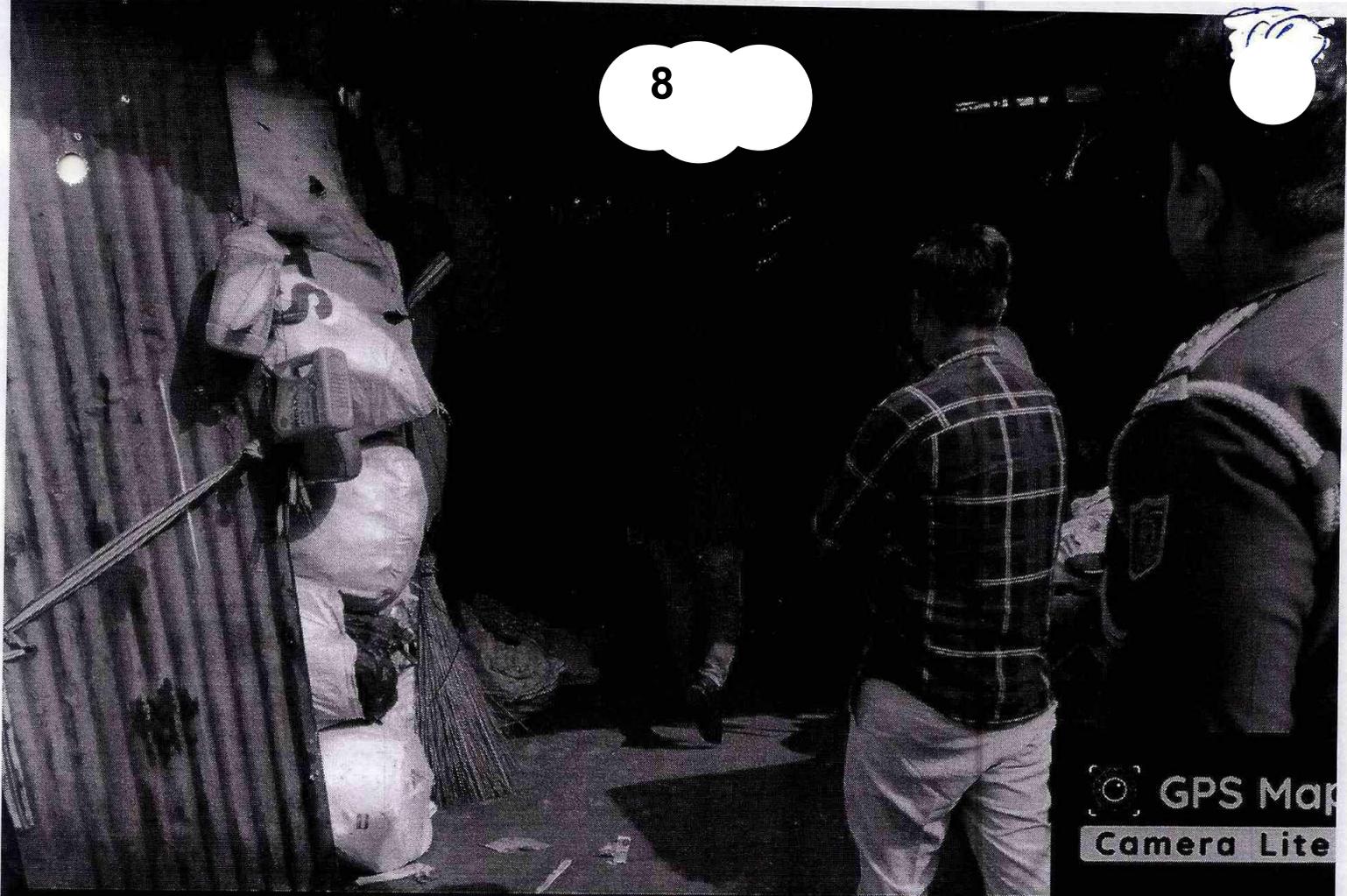
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Longitude  
77.14379442°

Local 02:50:47 PM  
GMT 09:20:47 AM

Altitude 214 meters  
Thursday, 16.02.2023

8



GPS Map  
Camera Lite

D-180, Block D, Shakurpur Colony, Shakurpur, New Delhi,  
Delhi 110034, India

Latitude

28.68798382°

Longitude

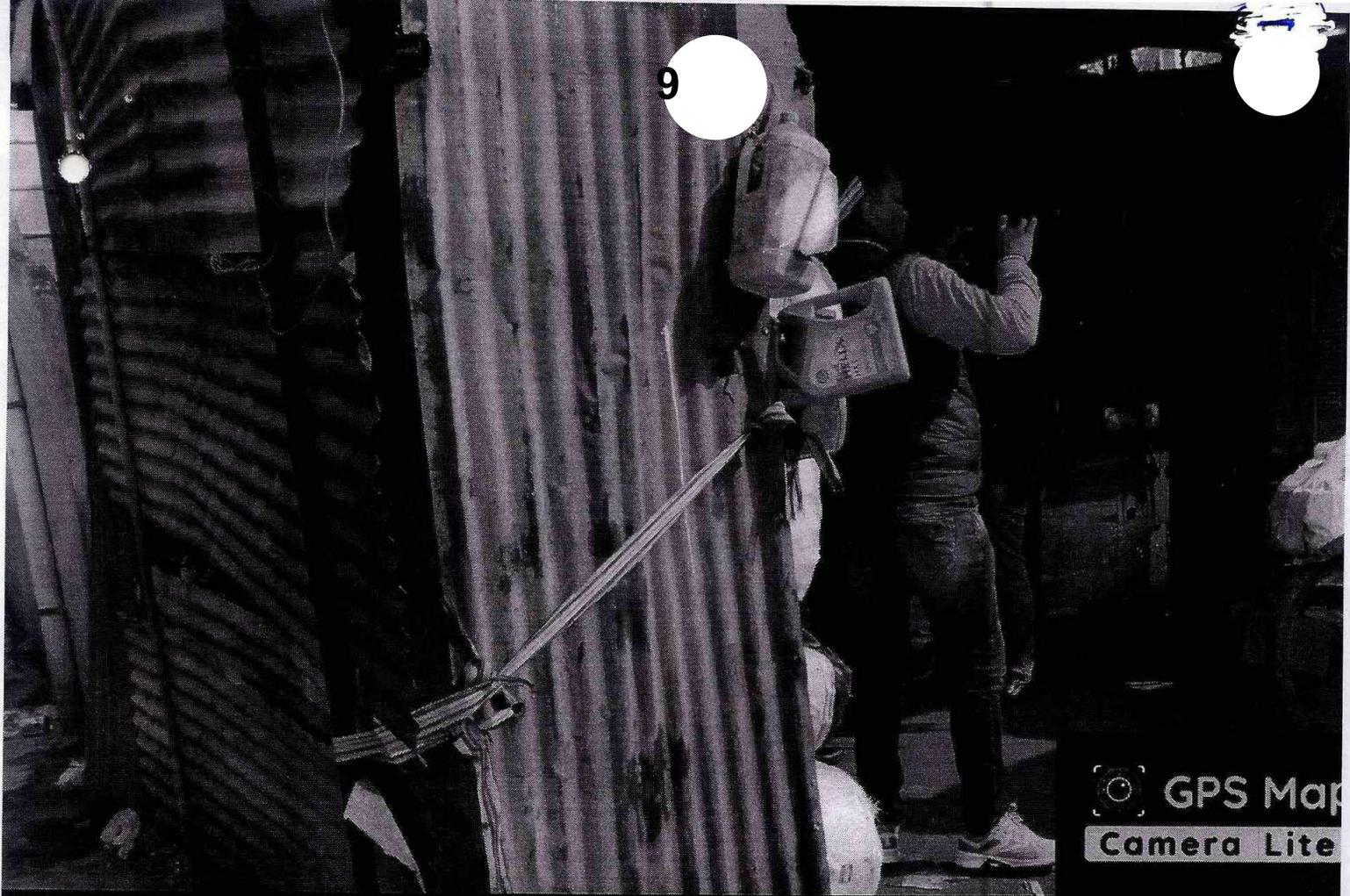
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Local 02:45:05 PM

GMT 09:15:05 AM

Altitude 214 meters

Thursday, 16.02.2023



M4QV+3F6, Block C, Shakurpur Colony, Pitampura, Delhi,  
110034, India

Latitude

28.68802333°

Local 02:45:43 PM

GMT 09:15:43 AM

Longitude

77.14383084°

Altitude 214 meters

Thursday, 16.02.2023



M4QV+6CW, Block C, Raj Nagar, Pitampura, Delhi, 110034,  
India

Latitude

28.68797686°

Longitude

77.14382902°

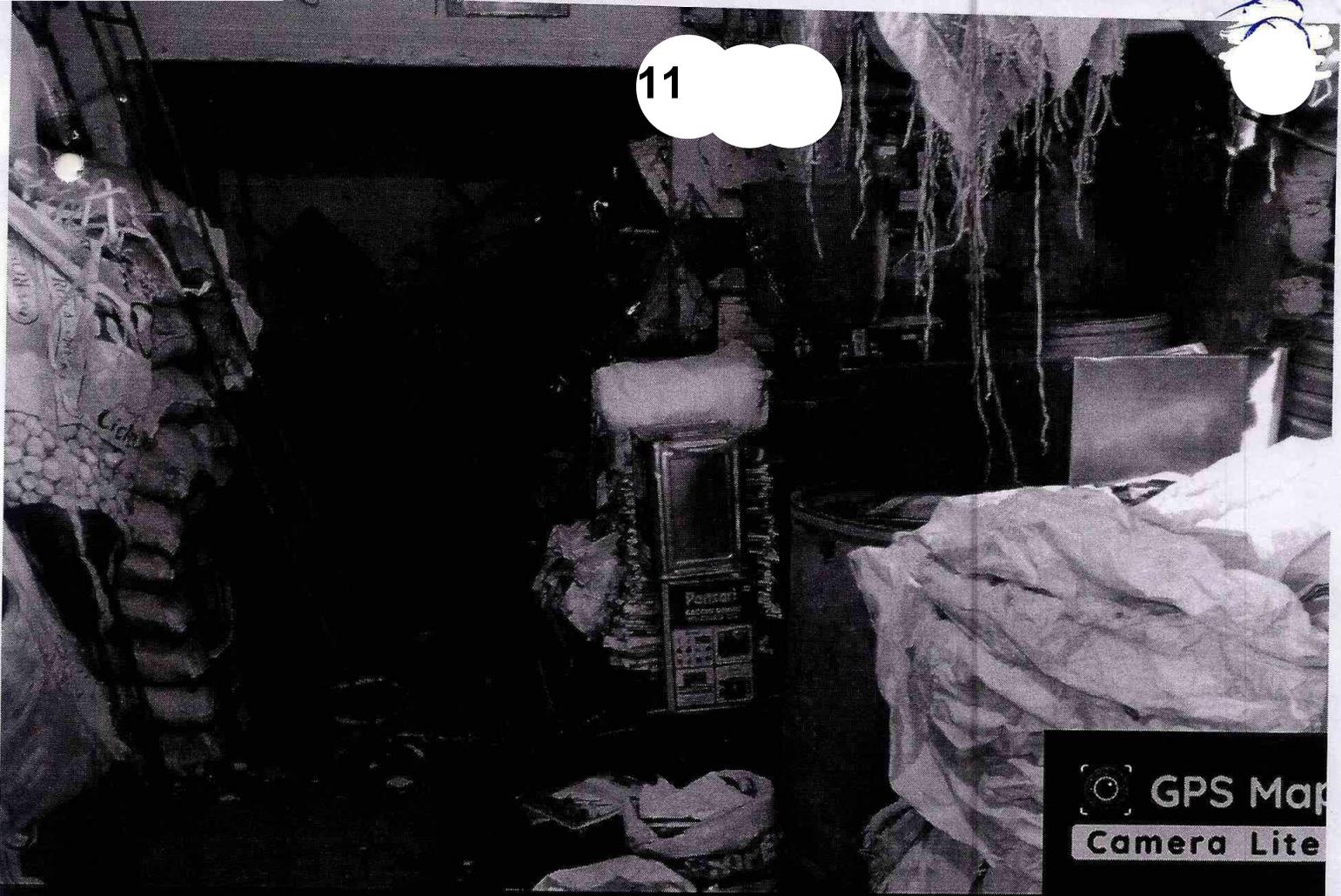
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GMT 09:16:40 AM

Altitude 214 meters

Thursday, 16.02.2023

11



GPS Map  
Camera Lite

M4QV+3F6, Block C, Shakurpur Colony, Pitampura, Delhi,  
110034, India

Latitude

28.68804834°

Local 02:45:23 PM

GMT 09:15:23 AM

Longitude

77.14382716°

Altitude 214 meters

Thursday, 16.02.2023

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GPS Map  
Camera Lite

D-180, Block D, Shakurpur Colony, Shakurpur, New Delhi,  
Delhi 110034, India

Latitude

28.68798963°

Longitude

77.14382687°

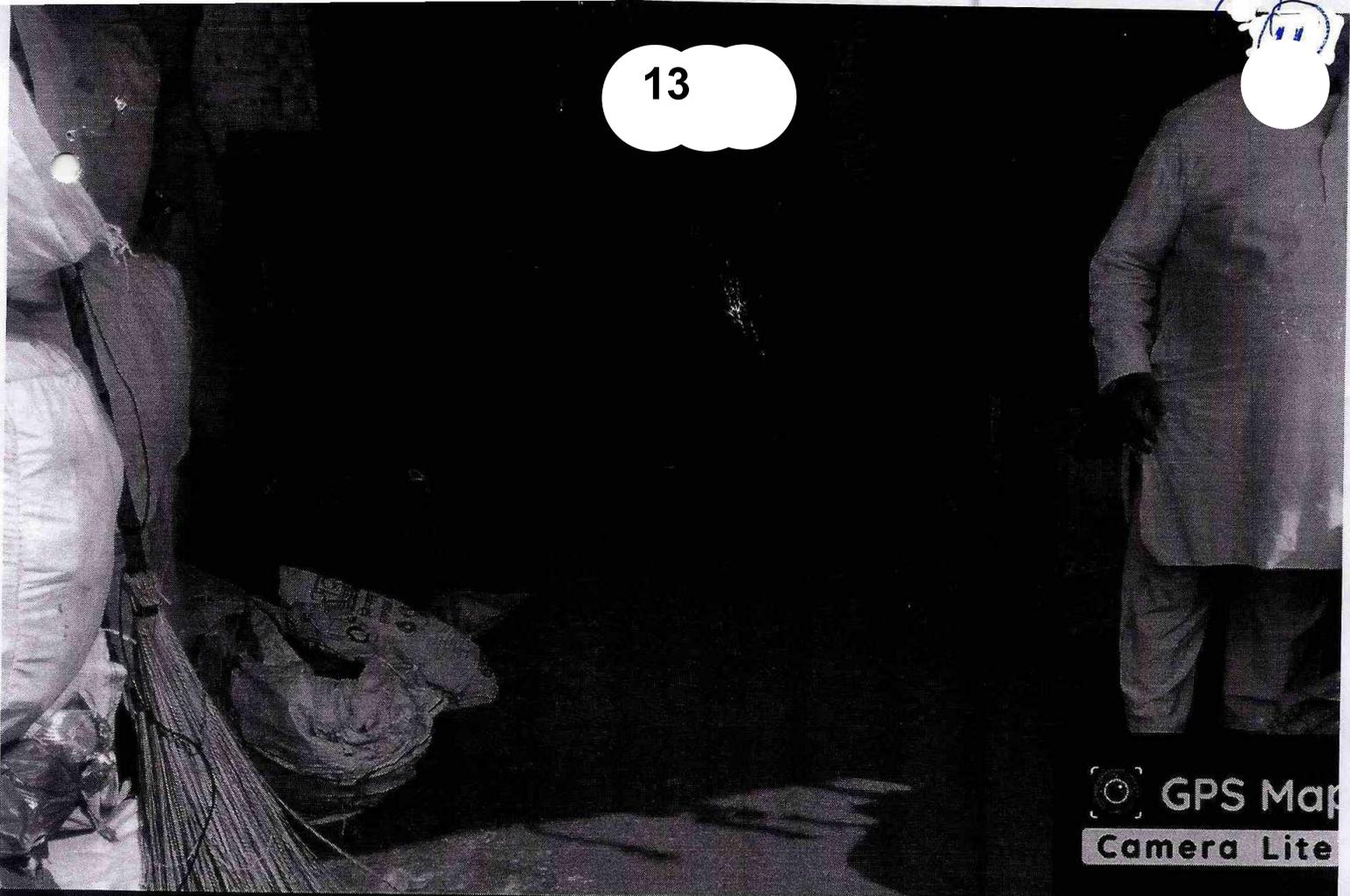
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GMT 09:15:49 AM

Altitude 214 meters

Thursday, 16.02.2023

13



GPS Map  
Camera Lite

M4QV+6CW, Block C, Raj Nagar, Pitampura, Delhi, 110034,  
India

Latitude

28.68794034°

Local 02:44:44 PM

GMT 09:14:44 AM

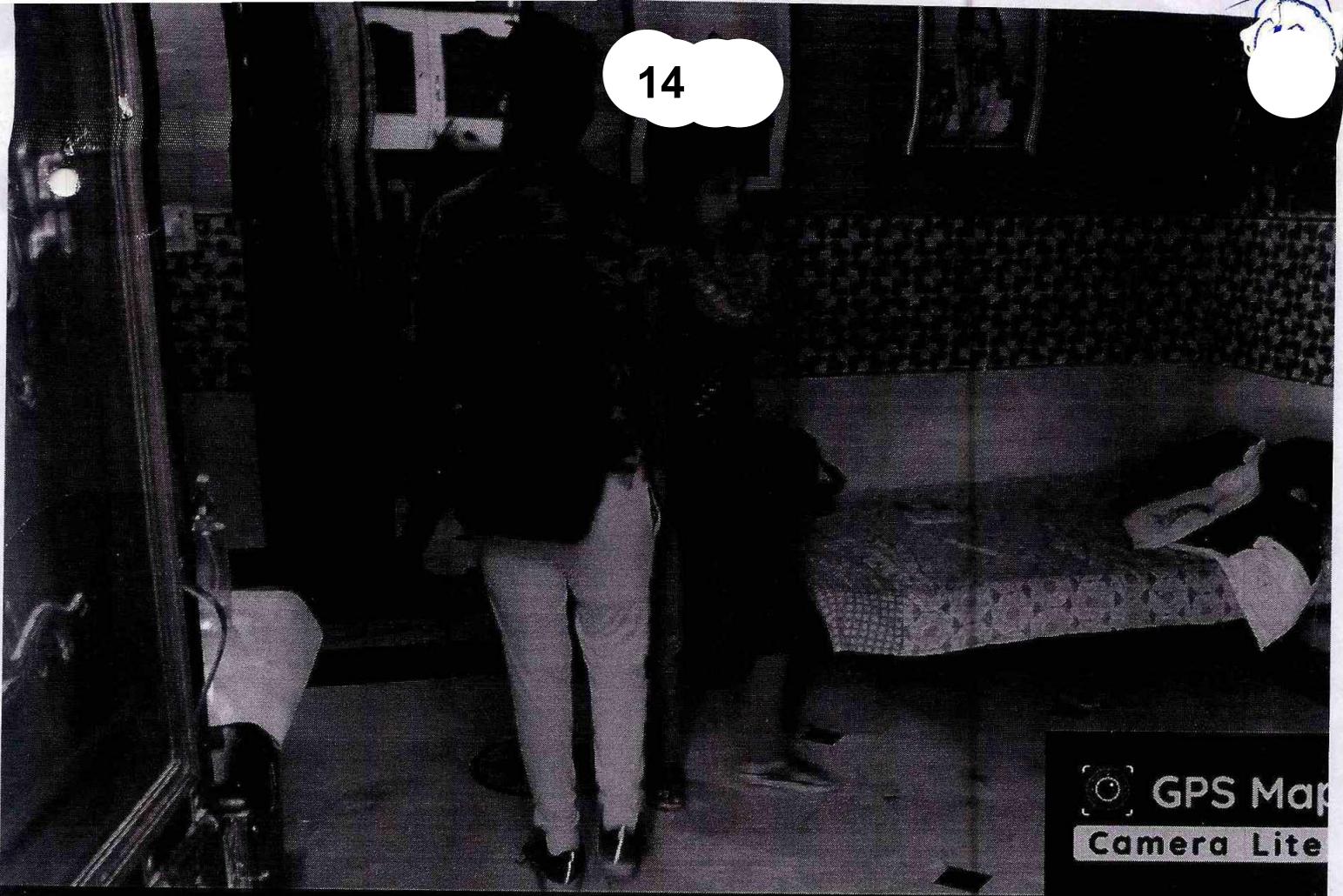
Longitude

77.14372887°

Altitude 214 meters

Thursday, 16.02.2023

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GPS Map  
Camera Lite

D-180, Block D, Shakurpur Colony, Shakurpur, New Delhi,  
Delhi 110034, India

Latitude

28.68803817°

Longitude

77.14383587°

Local 02:50:05 PM

GMT 09:20:05 AM

Altitude 214 meters

Thursday, 16.02.2023